

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SPECIAL BENCH**

**ITEM No. 02**  
**(IB)-532(PB)/2017**

**IN THE MATTER OF:**

Punjab National Bank  
v.

.... Petitioners/Applicant

Haridwar Iron & Ispat Rolling Ltd.

..... Respondents

**Under Section 7 of Insolvency and Bankruptcy Code, 2016 (CIRP)**

**Order delivered on 02.07.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**PRESENT:**

For the RP  
For the Respondent

Mr. Abhishek Pratap Singh, Adv.

**ORDER**

**CA-1185(PB)/2019**

The Bench Officer shall obtain report on this application and if there are no objections then the application mentioned be listed in the supplementary list at the earliest.

*Sd/-*

**(M.M.KUMAR)**  
**PRESIDENT**

*Sd/-*

**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**